

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/104/2018

Jabalpur, this Tuesday, the 03rd day of April, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Anil Kumar Shukla,
 S/o Shri S.N. Shukla,
 Aged about 43 years,
 R/o Ranayro Palase,
 Mayur Colony, Gali No.1
 Sanjeet Road, Mandsaur
 District Mandsaur (M.P.) 458002

2. Malay Kumar Nath
 S/o Shri Makhan Chandra Nath
 Aged about 45 years R/o Q.No.F-1/T-III
 Narcotics Colony, Neemach
 District Neemach (M.P.) 458441

3. Narendra Kumar Arya,
 S/o late Laxmi Chand,
 Aged about 50 years
 R/o 118, Agrasen Nagar,
 Mandsaur District Mandsaur (M.P.) 458001

-Applicants

(By Advocate -None)

V e r s u s

1. Union of India, Central Board of Excise & Customs
 North Block New Delhi 110001

2. Central Bureau of Narcotics,
 Through its Commissioner,
 19 The Mall, Morar,
 Gwalior District Gwalior (M.P.) 474006

- Respondents

O R D E R (Oral)**By Navin Tandon, AM:-**

None for the applicant.

2. This Original Application has been filed on defects as pointed out by the Registry vide notification dated 22.12.2017.

3. There has been no representation on behalf of the applicant from the last two occasions i.e. on 06.02.2018, 05.03.2018 and today also when the matter was called neither the applicant nor his counsel was present. Even the defects have not yet been rectified in spite of repeated reminders.

Thus, it seems that the applicant has lost interest in pursuing the matter any more.

4. In these circumstances, we are left with no option but to dismiss this Original Application for default and want of prosecution.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

kc